

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/108 /2011

Date: 18.07.2011

1. The services of Shri Deepak Maheshwari, presently posted as District & Sessions Judge, Sikar are placed at the disposal of the Hon'ble Chief Justice.
2. Shri Deepak Maheshwari, District & Sessions Judge, Sikar, whose services have been placed at the disposal of Hon'ble the Chief Justice is hereby transferred and posted as Registrar (Vigilance), Rajasthan High Court, Jodhpur vice Shri Banwari Lal Sharma with immediate effect.
3. The services of Shri Devendra Kachhawaha, presently posted as District & Sessions Judge, Bhilwara are placed at the disposal of the Hon'ble Chief Justice.
4. Shri Devendra Kachhawaha, District & Sessions Judge, Bhilwara, whose services have been placed at the disposal of Hon'ble the Chief Justice is hereby transferred and posted as Director, Rajasthan State Judicial Academy, Jodhpur vice Shri Bhuvnesh Narain Bhatt with immediate effect.
5. Shri Bhuvnesh Narain Bhatt, Director, Rajasthan State Judicial Academy, Jodhpur is hereby transferred and posted as Officer On Special Duty, Rajasthan High Court, Jodhpur with immediate effect.
6. The services of Shri Banwari Lal Sharma, Registrar (Vigilance), Rajasthan High Court, Jodhpur are placed at the disposal of Hon'ble Court for his posting elsewhere.
7. The services of Shri Ajay Kumar Ojha, Registrar (Classification), Rajasthan High Court, Jodhpur are placed at the disposal of Hon'ble Court for his posting elsewhere.
8. The services of Shri Narendra Singh Dhatta, presently posted as Additional District & Sessions Judge No.1, Ajmer are placed at the disposal of the Hon'ble Chief Justice.
9. Shri Narendra Singh Dhatta, Additional District & Sessions Judge No.1, Ajmer, whose services have been placed at the disposal of Hon'ble the Chief Justice is hereby transferred and posted as Registrar (Classification), Rajasthan High Court, Jodhpur vice Shri Ajay Kumar Ojha with immediate effect.



10. The services of Shri Devendra Prakash Sharma, Officer On Special Duty (Examination), Rajasthan High Court, H.Q. at Jaipur are placed at the disposal of Hon'ble Court for his posting elsewhere.

NOTE :- The officers are directed to hand over charge in accordance with order No.24/P.I. dated 23.11.1998.

BY ORDER,



REGISTRAR GENERAL